

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 04.02.2026

COURT OF REGISTRAR

(HYBRID MODE)

11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 879 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Naushad Ahmed Vs. DBS Bank India Ltd. (Through RP)	S.M. Khursheed
2.	I.A. No. 880 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Employees Provident Fund Organisation, Thane Vs. Shri Devang Sampat	Kaushal Gautam

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Assistant Registrar